

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/221(KB)2021
IA(I.B.C)/771(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	PIVOTROOTS DIGITAL PRIVATE LIMITED VS BASICFIRST LEARNING (OPC) PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Avijit Tewary, Adv.

] For the Applicant/ The Regional Provident Fund
Authority in IA(I.B.C)/771(KB)2024

ORDER

1. IA(I.B.C)/771(KB)2024

- a. Ld. Counsel for the Applicant present.
- b. Ld. Counsel appearing for the Applicant seeks time to prepare and argue in the matter
- c. At request, this matter is adjourned to **23/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**